

Sl. No.	State	Tablets/Mobiles allocated
8.	Haryana	230
9.	Himachal Pradesh	677
10.	Jammu and Kashmir	270
11.	Jharkhand	3032
12.	Karnataka	690
13.	Kerala	220
14.	Madhya Pradesh	2876
15.	Maharashtra	3154
16.	Manipur	260
17.	Meghalaya	80
18.	Mizoram	150
19.	Nagaland	240
20.	Odisha	1800
21.	Punjab	180
22.	Rajasthan	883
23.	Sikkim	226
24.	Tamil Nadu	980
25.	Telangana	780
26.	Tripura	150
27.	Uttar Pradesh	4030
28.	Uttarakhand	180
29.	West Bengal	1240
TOTAL		35000

Study on environmental benefits of MGNREGA

1714. DR. PRABHAKAR KORE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to carry out a pilot study on environmental benefits and green outcome of rural flagship scheme MGNREGA in the country;

(b) whether a bulk of MGNREGA works is linked to water conservation such as water harvesting, drought proofing, irrigation and renovation of traditional water bodies; and

(c) the details of steps taken by Government under MGNREGA to convert drought hit areas of Karnataka, Maharashtra and Andhra Pradesh into drought proof areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) Yes, Sir.

(b) and (c) The Schedule-I of the Act provide for at least 60% of the works in the district in terms of cost for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees. State Governments of Maharashtra, Karnataka and Andhra Pradesh have been requested to focus on undertaking water conservation programmes in mission mode especially in drought affected and drought prone areas.

Watershed projects

1715. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

SHRI RAMDAS ATHAWALE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of watershed projects sanctioned for various States in the country particularly Maharashtra under the Integrated Wastelands Development Programme and the Drought Prone Area Programme since these programmes were launched and till date;

(b) how many of these projects were launched and became functional and the total area benefited from them in each State, district-wise;

(c) the total funds released for the programme during the said period, State-wise; and

(d) the achievement made under each programme in the States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) The Integrated Wastelands Development Programme (IWDP) and the Drought Prone Area Programme (DPAP) were implemented on watershed basis in various States of the country including Maharashtra from 1995-96. A total of 29316 projects covering an area of 244.41 lakh ha were sanctioned under IWDP and DPAP up to 2006-07. With effect from 01.04.2007, no new projects were sanctioned but central funds were released for completion of the ongoing projects upto 2013-14. The State-wise details of total number of projects sanctioned, area covered, funds released and number of districts in which projects sanctioned under these programmes are given in the Statement (*See below*).